NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1130/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

Vertex Chemicals

V/s.

Arient Scientics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Prasshaut Berri ilb. Beri & Prasshaut Borre

2 Aduli Rungler a W

Jut Gandhi ilb Jut J. Gandhi

L

ORDER

T.C.P. No. 1130/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- After discussion about the nature of the default and the amount outstanding, it is pursued to settle the issue out of Court.
- 3 The Learned Representative for the Respondent has given an Undertaking to make the payment within ->
 - Two Weeks. Time is granted.
- Matter is to be listed for hearing on 14th August 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 18.07.2017